

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 22.11.2019 (FRIDAY)

COURT III

10:30 AM

In the court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Mr. Ashok Kumar Mishra, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 895 of 2019	AMI Alloyes Vs. Rappid Valves (India) Pvt. Ltd.	Aditya A. Pande	
2.	Comp. App. (AT) No. 193 of 2018	B. Sudhakar Reddy & Ors. Vs. B. Manpal Reddy & Ors.	YogeshRaavi	Divyanshu Rai-R1&R2 ML Sharma-R5 Sumit Batra-R6 Ashim Sood-R9
3.	Comp. App. (AT) No. 250 of 2018	Yamini Bipinchandra Shah &Ors. Vs. Trimbak Estates Pvt. Ltd. & Ors.	Kishore Soni	Isha Khanna
4.	Comp. App. (AT) No. 35 of 2019	Bank of Baroda Vs. Aban Offshore Ltd .	Brijesh Kumar Tamber	Pooja Dhar
5.	Comp. App. (AT) No. 37 of 2019	Arpit Agarwal Vs. Skytech Constructions Pvt Ltd & Ors.	Arpit Agarwal	Anubhav Gupta
6.	Comp. App. (AT) No. 42 of 2019	Hasmukh R. Patel & Ors. Vs. Doloo Tea Company (India) Ltd. & Ors.	Debojyoti Bhattacharya	Arik Banerjee, Pradip Kumar Bajaj ,
7.	Comp. App. (AT) No. 95 of 2019	Ravinder Kumar Magoo Vs. AMA India Enterprises Pvt. Ltd. &Anr. With	Rakesh Kumar	NPS Chawla
8.	Comp. App. (AT) No. 103 of 2019	AMA India Enterprises Pvt Ltd. Vs. Ravinder Kumar Magoo & Ors.	NPS Chawla	Rakesh Kumar
9.	Comp. App (AT) No. 216 of 2019	Ateet Bansal. Vs. Unitech Ltd. With	Rajesh Rai	Shrishti Juneja
10.	Comp. App (AT) No. 218 of 2019	Sunita Bansal. Vs. Unitech Ltd. With	Rajesh Rai	Shrishti Juneja

11.	Comp. App (AT) No. 219 of 2019	Shweta Bansal. Vs. Unitech Ltd.	Rajesh Rai	Shrishti Juneja
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After the above

In the court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 122 of 2018	S.K. Big Star Foods Ltd. & Ors. Vs. TM-Food Processing Ltd. & Ors. With	G.Ramakrishna Prasad	K. Sharat Kumar
2.	Comp. App. (AT) No. 163 of 2018	K. Trinadha Reddy & Ors. Vs. TM-Food Processing Ltd. & Ors. With	Mohd. Wasay Khan	GouthamShivshankar (R1 to R9), Anandh K (R19 to 22)
3.	Comp. App. (AT) No. 210 of 2018	Rayudu Nagabhushan & Ors. Vs. S.K. Bigstar Foods Ltd. & Ors. With	John Mathew	GouthamShivshankar (R2-10)
4.	Comp. App. (AT) No. 211 of 2018	Kaja Gajendra Rao & Ors. Vs. S.K. Bigstar Foods Ltd. & Ors.	John Mathew	GouthamShivshankar
5.	Comp. App. (AT) No. 209 of 2019	Keerti Anurag Investments Pvt. Ltd. & Ors. Vs. Sai Anupama Agencies Pvt. Ltd. & Ors.	Sourabh Gupta	Yogesh Kumar Jagia-R1&2
6.	Comp. App. (AT) No. 376 of 2018	Chamundeshware Studio & Laboratory Pvt. Ltd. Vs. K. Rajaiah (Since Deceased – Represented by his LRs) With	Vivek Holla	Nikhil Nayyar
7.	Comp. App. (AT) No. 413 of 2018	K. Rajaiah (since dead), Represented by his L.Rs. Vs. Chamudeshware Studio & Laboratory Pvt. Ltd. & Ors.	Nikhil Nayyar	Vivek Holla
8.	Comp. App. (AT) No. 394 of 2018	Medeor Hospitals Ltd V/s Registrar of Companies, NCT, Delhi & Haryana	Pankaj Yadav	P.S. Singh

After the above

In the court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Justice Venugopal M., Member (Judicial).

For Orders (For Renewal of FDR)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	TA (AT) (Compt.) No. 10 of 2017 (Old Appeal No. 48/2016)	Shree Cement Limited Vs. Competition Commission of India & Ors.	Manas Kumar Chaudhuri	Samar Bansal (R-CCI)
2.	TA (AT) (Compt.) No. 17 of 2017 (Old Appeal No.55/2016)	JK Cement Limited Vs. Competition Commission of India & Anr.	P.K. Bhalla	Atul Dua, Vasanth Rajasekaran, Ankush Walia for Builders Association of India.
3.	TA (AT) (Compt.) No. 20 of 2017 (Old Appeal No. 59/2016)	Ultra Tech Cement Limited Vs. Competition Commission Of India & Others	Sameer Parekh, A.V. Deshmukh, Aditya Sharma	Vaibhav Gaggar, Saksham Dhingra & Neha Mishra, R-1 Atul Dua, Vasanth Rajasekaran, Ankush Walia, R-2
4.	TA (AT) (Compt.) No. 23 of 2017 (Old Appeal No. 62 of 2016)	Nuvoco Vistas Corporation Limited Vs. Competition Commission Of India & Ors.	Nisha Kaur, Uberoi, Nandita Sahai, Dinoo Muthappa, Shravani Shekhar	Vaibhav Gaggar, Saksham Dhingra & Neha Mishra, R-1 Atul Dua, Vasanth .
5.	Competition App. (AT) No. 18 of 2018	Google LLC. &Ors. Vs. CCI &Ors.	Ravisekhar Nair	Neha Mishra (R-CCI) Rajsekhar Rao (R-2)
6.	Competition App. (AT) No. 21 of 2018	Sanjay Kumar Verma Vs. Competition Commission of India	Nisha Kaur Uberoi	Bindu K. Nair
7.	Competition App. (AT) No. 22 of 2018	Eveready Industries India Ltd. (Eveready) Vs. Competition Commission of India &Ors.	SagardeepRathi	Udayan Jain-R1 Manika Brar-R2 Kalyani Singh-R3
8.	Competition App. (AT) No. 28 of 2018	Shri Indranil Roy Chowdhury Vs. Competition Commission of India &Ors.	Sagardeep Singh	Ishkanan Singh – R1
9.	Competition App. (AT) No. 29 of 2018	Shri Partha Biswas Vs. Competition Commission of India &Ors.	Sagardeep Singh	Ishkanan Singh – R1
10.	Competition App. (AT) No. 30 of 2018	Shri Kunal Gupta Vs. Competition Commission of India &Ors.	Sagardeep Singh	Ishkanan Singh – R1
11.	Competition App. (AT) No. 31 of 2018	Shri AmritanshuKhaitan Vs. Competition Commission of India &Ors.	Sagardeep Singh	Ishkanan Singh – R1

12.	Competition App. (AT) No. 32 of 2018	Shri SuvamoySaha Vs. Competition Commission of India &Ors.	Sagardeep Singh	Ishkanan Singh – R1
13.	Competition App. (AT) No. 33 of 2018	Shri Anil Bajaj Vs. Competition Commission of India &Ors.	Sagardeep Singh	Ishkanan Singh – R1
14.	Competition App. (AT) No. 39 of 2018	R.P. Khaitan& Ors. Vs. Competition Commission of India	A. Chakrabarty	Udayan Jain-R1
15.	Competition App. (AT) No. 76 of 2018	Glenmark Pharmaceuticals Ltd. Vs. Competition Commission of India & Anr.	Nisha Kaur Uberoi	Samar bansal (R-CCI)
16.	Competition App. (AT) No. 80 of 2018	M. Shrinivas Reddy Anr. Vs. Competition Commission of India & Ors.	Bina Gupta	Pankaj Seth-R1

For Admission (Fresh Case)

17.	Comp. App (AT) (Ins) No. 1329 of 2019	HDFC Bank Ltd. Vs. Bhagwan Das Auto Finance Ltd.	Sanjeev Pathak	
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For Admission (After Notice)

18.	Comp. App. (AT) (Ins) No. 1347 of 2019	D & I Taxcon Services Pvt Ltd. Vs. Vinod Kumar Kothari	Tapas Dutta	Bunny Sehgal
19.	Competition. App. (AT) No. 22 of 2019	General Motors India Pvt Ltd. Vs. Competition Commission of India & Ors.	Anand S. Pathak	Neha Mishra

After the above or 02: 00 PM, whichever is earlier.

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Mr. Ashok Kumar Mishra, Member (Technical).

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 124 of 2019	Flipkart Logistics Pvt Ltd & Ors. Vs. Regional Director & Ors.	Prikal K. Arjun	Sushma Singh
2.	Comp. App (AT) No. 192 of 2019	Enness Capitals Pvt Ltd. & Ors. Vs. Hyderabad Securities and Enterprises Ltd & Ors.	Vipul Ganda	Y.Suryanarayana Jagriti Ahuja (R19)

For Hearing

3.	Comp. App (AT) No. 177 of 2019	Calcutta Rubber Factory Pvt. Ltd. & Ors. Vs. Registrar of Companies, Delhi & Haryana.	Ashish Middha	Rajpal Singh
4.	Comp. App. (AT) No. 390 of 2018	Harish Jain Vs. Haveli Restaurant & Resorts Ltd. & Ors.	Kunal Tandon	Amit Vinayak (R1-R4), Nitesh Srivastava (R6)

5.	Comp. App. (AT) No. 408 of 2018	Vintage Hotels (P) Ltd. & Anr. Vs. Ahamed Nizar Moideen Kunhi Kunhimahin	Mayilsamy. K	Deepak Jain
6.	Comp. App. (AT) No. 38 of 2019	Hewlett Packard Enterprise India Pvt. Ltd. Vs. The Registrar of Companies, Bangalore, Karnataka With	Varuna Bhanrale	P.S. Singh
7.	Comp. App. (AT) No.67 of 2019	Neelam Dhawan & Anr. Vs. The Registrar of Companies, Banglore, Karnataka & Anr. With	Shankh Sengupta	P.S.Singh
8.	Comp. App. (AT) No.68 of 2019	Som Prakash Satsangi Vs. The Registrar of Companies, Banglore, Karnataka & Anr.	Shankh Sengupta	P.S.Singh
9.	Comp. App. (AT) No. 107 of 2019	United spirits Ltd & Anr. Vs. Neel Rajesh Shah & Anr.	Anand S. Pathak	Ajay Kr. Chopra
10.	Comp. App. (AT) No. 210 of 2019	Elaine Info Solutions Pvt Ltd. Vs. J & A Avenues India Pvt Ltd & Ors. with	Swapnil Gupta	Saurabh Jain
11.	Comp. App (AT) No. 246 of 2019	V. Lakshmi Chenchu Venkata Satya Siva Prasad. Vs. J & A Avenues India Pvt Ltd & Ors. With	M.L. Sharma	Saurabh Jain
12.	Comp. App. (AT) No. 258 of 2019	J & A Avenues India Pvt Ltd & Anr. Vs. V. Lakshmi Chenchu Ventaka Siva Prasad Satya & Ors.	Saurabh Jain	Shivambika Sinha- R2

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By Order
-sd/-

Registrar